

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 104 OF 2016 &  
IA NOS. 249, 250 & 251 OF 2016**

**Dated: 19<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GAIL Gas Ltd. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Ajit Pudussery  
Ms. Shruti S. Hasarika  
Mr. Ajeet S. Verma  
Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Ms. Sonali Malhotra  
Mr. Prashant Bezbourah  
Mr. Sumit Kishore for R.1

Mr. Mayank Pandey for R-2

**ORDER**

List the matter for hearing on **18.08.2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

pr/vg